

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 23.03.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)(CH) (Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	
2.	Comp. Appl (AT) (CH) (Ins) No. 22/2021	Ashique Ponnamparambath Vs The Federal Bank Limited (In the matter of M/s. Platino Classic Motors (India) Private Limitec	Vinam Gupta Ramya subramaniam Rajeswari Mukherjee	

For Admission (After Notice)

3.	Comp. Appl (AT) (CH) (Ins) No. 02/2021	Pradep Kumar Sekar Vs Solar Semiconductor Energy (India) P Ltd & another	Vijayaraghavan SP	Mano Ranjani R1-R2
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By the order of Hon'ble Member (J)

-sd/-

(Chennai Bench)